

1	2	3
	3. National Sericulture Project	40.00
	4. Indo-Swiss Training Centre, Chandigarh (ISTC) (2nd follow-up Phase).	0.02
	<i>1990-91</i>	
<i>EEC</i>		<i>ECU Million</i>
	1. Alkaline Land Reclamation	35.5
<i>U.K.</i>		<i>£ Million</i>
	1. New Railway Sector Grant	12.26
	2. HFC Rainfed Farming	2.39
<i>USAID</i>		<i>\$ Million</i>
	1. Plant Genetic Resources	2.00
	2. Technical Assistance Support	2.77
	3. Program for Acceleration of Commercial Energy Research (PACER)	3.00
	4. Centre for Technology Development (CID)	1.00
	5. Private voluntary Organisation for Health-II	3.00
	6. Child Survival Health Support	2.00

**Films exported during 1988, 1989, and 1990**

1618. SHRI KAMAL CHAUDHRY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of Indian films exported during the years 1988, 1989 and 1990 (till now) and the names of the countries to which these films have been exported; and

(b) the method/criteria adopted for selecting the films for export?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The names of Indian feature films exported through the National Film Development Corporation (NFDC), a public sector enterprise under this Ministry, during the years 1987-88, 1988-89 and 1989-90

and the countries to which these films have been exported are given in the Statement laid on the Table of the House. [Placed in the Library. See No. L.T. 1257/90]. The export documents are maintained financial year-wise by the Corporation.

(b) Selection of films for export is based on buyer's preferences, potential of films, star cast, thematic content, entertainment value, overseas demand, audience preference, business judgement etc., in respective areas.

**Strike by Lawyers**

1619. SHRI SHANTILAL PURUSHOTTAM DAS PATEL:  
SHRI RAGHAVJI:  
SHRI RAM BAHADUR SINGH:  
SHRI KISANRAO BABURAO BANKHELE:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of times during the last three years the lawyers in Delhi Courts went on strike;

(b) the period of each of the strike resorted to by the lawyers; and

(c) the steps Government propose to take to tackle the problem of strikes by lawyers to safeguard the interests of litigants?

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GOSWAMI): (a) to (c) Information is being collected and will be laid on the Table of the House.

[*Translation*]

**Re-investigation of Films Division**

1620. SHRI RAMESHWAR PATIDAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to direct the Films Division to make feature films based on the stories of renowned writers and release them in the market in competition with commercial films;

(b) whether the activities of Films Division have come to a standstill since the emergence of Doordarshan on the scene;

(c) the time by which its activities are likely to restart vigorously; and

(d) the steps proposed to be taken by Government to equip Films Division with sophisticated equipments?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):

(a) No, Sir. However, Films Division has a continuing plan scheme for production of special featurettes meant for rural audience in 16 mm.

(b) No, Sir.

(c) Question does not arise.

(d) Films Division has a plan scheme for augmentation and replacement of cinematographic equipments which aims at replacing the old and obsolete equipment by the latest cine equipment.

[*English*]

**Export of Cashew**

1621. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMERCE be pleased to state:

(a) the district in Kerala that produces the most and the best quality of cashew; and

(b) the quantity and value of cashew exported from Kerala during the last three years?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) The information is being collected and will be laid on the Table of the House.

(b) According to Cashew Export Promotion Council, exports of cashew kernels from India were as follows:

*Qty. MTs*  
*Val. Rs. Crores*

1987-88		1988-89		1989-90 (Prov.)	
<i>Qty.</i>	<i>Val.</i>	<i>Qty.</i>	<i>Val.</i>	<i>Qty.</i>	<i>Val.</i>
36,949	322.71	34,023	276.48	44,857	360.34